

country. In due course, Government may take up a review.

(c) The Legal Aid Programme adopted by the Committee for Implementing Legal Aid schemes is of two-fold nature (a) Court-oriented Litigation; and (b) Preventive or Strategic Legal Aid Programmes.

Under the Court-oriented Litigation, free legal services are provided to the poor and weaker sections of the society whose annual income from all sources does not exceed Rs. 6000/- for the Munsif and High Court cases and Rs. 9000/- before the Supreme Court. This income ceiling will be enhanced to Rs. 9000/- upto High Courts and Rs. 12,000/- for the Supreme Court cases with the enforcement of the Legal Services Authorities Act, 1987. The limitation as to income is not applicable in case of persons belonging to scheduled Castes, Scheduled Tribes, Nomadic Tribes and Vimukta Jatis; women and children,

Incentive to Spices Growers

8281. SHRI Y.S. MAHAJAN: Will the Minister of COMMERCE be pleased to state:

(a) the total value and quantity of spices imported in 1989-90;

(b) the steps taken to improve local production of spices;

(c) whether there are incentive schemes to encourage growers to grow spices; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) to (d). The information is being collected and would be laid on the Table of the House.

[*Translation*]

Frauds in Nainital Bank Limited

8282. SHRI HARISH RAWAT: Will the Minister of FINANCE be pleased to state:

(a) whether some officers of the Nainital Bank Limited which is under the administrative control of the Bank of Baroda have been dismissed on charges of embezzlement;

(b) if so, the number thereof and the amount embezzled by them;

(c) the date when the Bank of Baroda took over the Nainital Bank Limited; and

(d) the amount embezzled since the Bank of Baroda took over the Nainital Bank Limited?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (d). Nainital Bank Limited is an independent banking company and has not been taken over by Bank of Baroda. However, Bank of Baroda holds certain shares in the Nainital Bank Limited.

Nainital Bank Limited has reported that it has not dismissed any officer on charges of embezzlement. However, the bank had terminated the services of three officers during the last eleven years on different grounds.

[*English*]

Review of Newsprint Prices

8283. SHRI NARSINGRAO SURYA-WANSHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to review/reduce the price and improve the quality of indigenous newsprint;

(b) if so, the time by which it will be done;

(c) whether Government also propose to put newsprint import under OGL and distribute it through STC to publishers of newspapers, and

(d) if so, when?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P UPENDRA) (a) and (b) Government do not exercise any statutory control over the price of indigenous newsprint. It has been the endeavour to improve quality wherever feasible.

(c) No decision has been taken to put newsprint import under O G L. State Trading Corporation is now the canalising agency which imports and distributes newsprint.

(d) Does not arise.

ADB's Aid to Indian Industry

8284 **SHRIMATI BASAVA RAJESWARI** Will the Minister of FINANCE be pleased to state

(a) whether the Asian Development Bank (ADB) has identified five new areas of opportunity for Indian industry to participate in ADB funded projects,

(b) if so, the details thereof?

(c) to what extent, it will help in increasing the production in the Indian industry, and

(d) the total amount of finance provided/proposed to be given to them?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) No Sir.

(b) to (d). Does not arise.

Price of Rubber

8285. **SHRIMATI BASAVA RAJESWARI:**
SHRI G S BASAVARAJ:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Northern India Rubber Goods Manufacturers Association has expressed concern at the high price of rubber;

(b) if so, whether the association has submitted any representation in this regard, and

(c) if so, the Government's reaction thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) to (c). The Government has not received any representation from the Northern India Rubber Goods Manufacturers Association.

However, the Government is already taking adequate steps to ensure regular supply of rubber to the consuming industry at a reasonable rate, while simultaneously safeguarding the interests of the rubber growers.

Import of Tea

8286. **SHRI S. KRISHNA KUMAR:** Will the Minister of COMMERCE be pleased to state:

(a) whether there is a proposal to import tea to meet the domestic demand; and

(b) if so, the details thereof?